

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2387
TO BE ANSWERED ON THE 11TH MARCH, 2016
INCOMPLETE BRO PROJECTS

2387. SHRI B.V. NAIK:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- the details of incomplete border road projects which were sanctioned during the last five years but remained incomplete and the reasons therefor;
- whether the Government has taken / is taking any initiative to expedite the construction of these incomplete road projects;
- if so, the details thereof; and
- if not, the reasons therefor?

A N S W E R

MINISTER OF DEFENCE

j{k k ea=h

(SHRI MANOHAR PARRIKAR)

¼Jh euksgj ijhZdj½

- 198 roads which were sanctioned in the last five years which are yet to be completed is mentioned below:**

State	Number of roads
Arunachal Pradesh	48
Assam	1
Himachal Pradesh	4
Jammu & Kashmir	70
Manipur	12
Mizoram	8
Nagaland	6
Punjab	5
Rajasthan	14
Sikkim	12
Uttarakhand	17
West Bengal	1
Total:	198

There are certain delays in execution of road projects mainly due to the following reasons:

- (i) Delay in Forest/Wildlife clearance
- (ii) Hard rock stretches.
- (iii) Limited working season.
- (iv) Difficulties in availability of construction material.
- (v) Delay in land acquisition.

(b) to (d): Government has taken following measures to expedite the pace of road projects:

(i) Chief Secretaries of various State Govts have been requested to constitute Empowered Committees under their chairmanship with Secretaries of concerned departments as members to resolve issues related to land acquisition, forest/ wildlife clearance, allotment of quarries etc. States of Sikkim, Arunachal Pradesh, J&K, Himachal Pradesh and Uttarakhand have constituted the Empowered Committee to resolve the issues pertaining to BRO.

(ii) Ministry of Environment & Forest (MoEF) has given the General Approval under section 2 of forest (conservation) Act, 1980 for diversion of forest land required for construction/widening of roads entrusted to BRO in the area falling within 100 kilometers aerial distance from the Line of Actual Control (LAC) and for link roads between Border Roads in the area within 100 kilometer aerial distance from the Line of Actual Control (LAC) and National Highways/ State Highways/Other roads subject to certain conditions.

(iii) Outsourcing has been allowed to augment capacity of BRO.

(iv) Long Term Roll On Work Plan (LTRoWP) and Long Term Equipment Plan (LTEP) has been approved.

(v) Enhanced financial and administrative powers have been given to the executives of BRO.
